## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB No.592/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M.

Name	of the Company	IDBI Bank LtdVs-Mand	or Floatech Ltd.	
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

for the firmeral creditor / popular Don Cour 1) Dobinh Chargerborn A.K. Brandforja Norrech la Agrand 1) Mr. Rathanko Banerji, Sr. Advocate 27 Nr. Pradip kumar Dar, Advocate 3) Miss Vermila Charkene boorty, Advocate 4) Nr. Subhajit Das, Advocate

for the H/s Hanor Floated Ltd.

## ORDER

- Ld. Counsel for the financial creditor and the corporate debtor are present.
- Ld. Counsel for the financial creditor has made a request that time may be given for filing authorisation letter along with Board Resolution. Prayer is allowed. Authorisation letter along with Board Resolution may be filed within 7 days.

List on 04/01/2018.

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(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)